

DIVISION BENCH

ITEM NO.130

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.11/2021, MA No.33/2021, IA No. 24/2022 & CA No. 03/2024

IN CP No. 44/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STEEL AUTHORITY OF INDIA LTD V/S JAIPRAKASH ASSOCIATES LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 19th September, 2024.

-Sd-

(Court Officer)

16th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*